

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 1233/95.

Dt. of Decision : 27-11-97.

1. K. Jagannadha Rao
2. P. Nagashankara Rao
3. N. Srinivasa Rao

... Respondents.

Vs

1. The Union of India, rep. by its Secretary, Min. of Finance (Dept. of Revenue), North Block, New Delhi.
2. The Commissioner of Customs and Central Excise, Basheerbagh, Hyderabad.
3. The Commissioner of Customs and Central Excise, Guntur.
4. The Dy. Commissioner (P&V) Customs & Central Excise, Basheerbagh, Hyderabad.

.. Respondents.

Counsel for the applicants : Mr. G. Rameswara Rao

Counsel for the respondents : Mr. V. Rajeswara Rao, Addl. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

[Signature]

[Signature]

ORDER

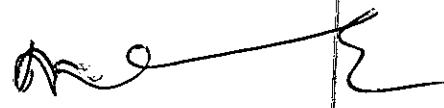
ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mrs. Sakthi for Mr. C. Parameswara Rao, learned counsel for the applicants and Mr. V. Rajeswara Rao, learned counsel for the respondents.

2. This OA is called to-day in view of ^{listing of} ~~the~~ MA.1109/97 in this OA filed by the respondents in the OA praying for vacation of interim order passed in this OA.

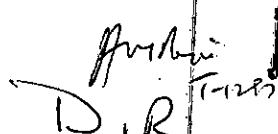
3. The prayer in this OA is similar to prayer in OA.1220/95. OA.1220/95 has been dismissed for reasons stated in the order as infructuous to-day. As the applicants in this OA is also similarly placed and in view of the revised order No.3/97 dated 7-1-97 (Annexure-R-1 in the MA), This OA has also become infructuous. Hence the OA is dismissed as infructuous. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)
27.11.97


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : ~~xxxxxx~~ 27th Nov. 1997.
(Dictated in the Open Court)

spr


D.R.

DA.1233/95

Copy to:-

1. The Secretary, Ministry of Finance (Dept. of Revenue), North Block, New Delhi.
2. The Commissioner of Customs and Central Excise, Basheerbagh, Hyderabad.
3. The Commissioner of Customs and Central Excise, Guntur.
4. The Dy. Commissioner (P&V), Customs & Central Excise, Basheerbagh, Hyderabad.
5. One copy to Mr. G. Ramameswara Rao, Advocate, CAT., Hyd.
6. One copy to Mr. V. Rajeswara Rao, Addl. CGSC., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate.

SRR

9/12/97

(8)

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 27/11/97

~~ORDER/JUDGMENT~~

~~M.A./R.A./G.A.NO.~~

in

O.A.NO. 1233 /95

~~Admitted and Interim Directions
Issued.~~

~~Allowed~~

~~Disposed of with Directions~~

~~Dismissed~~

~~Dismissed as withdrawn~~

~~Dismissed for Default~~

~~Ordered/Rejected~~

~~No order as to costs.~~

YLKR

II Court

